

Shri Mani Ram Bagri then left the House.

MR. SPEAKER: Papers to be laid.

12.40 hrs.

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS ETC. OF EXPORT INSPECTION COUNCIL AND AGENCIES, STEEL AUTHORITY OF INDIA LTD., NEW DELHI AND BHARAT REFRACTORIES LTD. FOR THE YEAR 1978-79 WITH STATEMENTS FOR DELAY

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHUSHMA NARAIN SINGH): On behalf of Shri Pranab Mukherjee,

I beg to lay on the Table:

(1) A copy each of (i) Annual Report and (ii) Audited Accounts (Hindi and English versions) of the Export Inspection Council and Agencies for the year 1978-79, under sub-rule (3) of Rule 16 of the Export (Quality Control and Inspection) Rules, 1964.

(2) A copy of the Review (Hindi and English versions) on the working of the Export Inspection Council and Agencies for the year 1978-79.

(3) A statement (Hindi and English versions) showing reasons for delay in paying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-1240/80.]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1241/80.]

(b) (i) Review by the Government on the working of the Bharat Refractories Limited, for the year 1978-79.

(ii) Annual Report of the Bharat Refractories Limited, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) Two statements (Hindi and English versions) showing reasons for delay in paying the papers mentioned at (a) and (b) of item (4) above. [Placed in Library. See No. LT-1242/80.]

NOTIFICATION RE. CONTINUANCE OF CONTROL OVER MANAGEMENT OF M/S. ASSOCIATED INDUSTRIES (ASSAM) LTD., CHANDRAPUR

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table a copy of Notification No. S.O. 497 (E) (Hindi and English versions) published in Gazette of India dated the 5th July, 1980 regarding continuance of control over the management of Messrs Associated Industries (Assam) Limited, Chandrapur, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-12.43/80.]

REPORTS OF VARIOUS NATIONALISED BANKS FOR THE YEAR END 31-12-79 UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): On behalf of Shri Maganbhai Barot, I beg

to lay on the Table a copy of Notification No. S.O. 497(E) (Hindi and English versions) published in Gazette of India dated the 5th July, 1980 regarding continuance of control over the management of Messrs. Associated Industries (Assam) Limited, Chandrapur, Under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT—1243/80].

REPORTS OF VARIOUS NATIONALISED BANKS FOR THE YEAR END 31-12-79 UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) Act, 1970

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): On behalf of Shri Manganbhai Barot, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the United Bank of India for the year ended the 31st December 1979 along with the Accounts and the Auditor's Report thereon.

(viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Allahabad Bank for India for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. ... 1244/80]